

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 24/08/2016

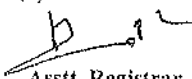
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. ST/A/70690/2016-CU[DB] dated 16/08/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
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1	ST/Stay/58501/2013 ST/57903/2013	Tarun Associates B-9, Krishna Plaza , Tejgrihi MEERUT UP
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Name and Address of
Respondent

2	C.C.E. & S.T.-Meerut-i EXCISE CHOWK...UNIVERSITY ROAD,MANGAL PANDEY NAGAR, MEERUT, UTTAR PRADESH-250005
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Copy To

3 Advocate(s) / Consultant(s):

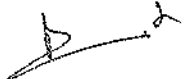
R. C. Jain & Associates, Adv
 C-125, METRO PLAZA,
 DELHI ROAD,
 MEERUT, UTTAR PRADESH
250002

4 Additional Party's Name & Address :

5 Bar Association, CESTAT, Allahabad

6 Director Publications, Customs, Excise. I.P. Estate, Delhi

7 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3
 8 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17
 9 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005
 10 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iseon Mall, Satellite Road, Ahmedabad-15
 11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
 12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
 13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38
 14 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082
 15 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
 Ground, Near Karkardogma Court, Delhi-110032
 16 C.D.R. 17 Office Copy 18 Guard File


 Asstt. Registrar

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

Stay Application No.ST/Stay/58501/2013

AND

Appeal No.ST/57903/2013- CU[DB]

Arising out of Order-in-Original No.48/Commr./MRT-I/2012 dated 20.12.2012 passed by Commissioner of Customs, Central Excise & S. Tax, Meerut.

For approval and signature:

**HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)
HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)**

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1. Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982? : No
 2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? : Yes
 3. Whether His Lordship wishes to see the fair copy of the Order? : Seen
 4. Whether Order is to be circulated to the Departmental Authorities? : Yes
-

M/s Tarun Associates

...APPELLANT(S)

VERSUS

Commissioner of Central Excise & S.T., Meerut-I

...RESPONDENT (S)

APPEARANCE

None for the Appellant (s)

Shri V.R. Reddy, Assistant Commissioner (AR) for the Respondent(s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 16.08.2016

FINAL ORDER NO. 70690/2016

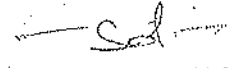


Per Mr. ANIL CHOUDHARY :

Inspite of service of Misc. Order No.70017/16 dated 18.11.2015, allowing the restoration of stay application, subject to compliance, by deposit of Rs.5,50,000/-. No compliance is reported. Thus, the appeal and stay application are dismissed.

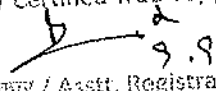
(Dictated & pronounced in the open Court)


(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)


(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

Mishra

प्रमाणित प्रति / Certified True Copy


सहायक रजिस्ट्रार / Asstt. Registrar
सीमा शुल्क, उत्पाद शुल्क एवं सेवा कर
अपील अधिकरण / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

